

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

37) IA/2421/2020  
C.P.(IB)/1074(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: NATIONAL STEEL ENTERPRISE  
V/s  
SOLARIS DEVELOPERS PRIVATE  
LIMITED

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**10.01.2023.**

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H. V. SUBBA RAO  
Member (Judicial)

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